

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.No.1091/97

Between:

Y. Subba Rao

Date of order: 2-9-1997

.... Applicant

and

1. The Post Master General, General Post Office, Hyderabad.
2. The Senior Superintendent of Post Offices, Vijayawada Division, Vijayawada.
3. The Postmaster, Veeranki Lock, Pamidimutkala (Mandal) Krishna Dist.

.... Respondents

Counsel for the Applicant : Mr.V.Subrahmanyam

Counsel for the Respondents : Mr.N.R.Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri V.Subrahmanyam, counsel for the applicant and Sri W.Satyanarayana for Sri N.R.Devaraj, for the respondents.

ADMIT

2. It is stated that the applicant is working as EDDA in Veeranki Lock BPO whenever the concerned Postman proceeds on leave. It is stated that sponsorship was called for from the Employment Exchange for filling up the post of EDDA, Veeranki Lock. The applicant has produced a call letter issued to one Sri Vadi Kesavulu asking him to submit his application on or before 16-6-97. The applicant requests that his application for that post should also be considered in view of the Supreme Court decision reported in 1996 (6) SCALE 676 In the facts and circumstances of the case the following interim order is given:-

If the selection to the post of EDDA, Veeranki Lock BPO is not finalised till today and it will take at least a week from today onwards, then the case of the applicant should also be considered for that post if he had submitted an application by now.

3. In Case The applicant is not selected then the same should be informed to this Tribunal through the Standing Counsel for the respondents for dismissal of the O.A. In Case if the applicant is selected, no order should be issued by the respondents till the disposal of the O.A.

Arshad
2887
(Dy. Registrar (J))

Copy to:-

1. The Post Master General . G.P. O. Hyderabad.

2. The Senior Superintendent of Post Offices, ³ Vijayawada Division,
Vijayawada.

3. The Post Master, Veeranki Lock, Pamidimukkala Mandal , Krishna,d

4. One Copy to Mr. V. Subrahmanyam, Advocate CAT.HYD.

5. One Copy to Mr. N.R. Devaraj Sr. CGSC. CAT.HYD.

6. One Duplicate Copy.

Upr.

Off Bndy

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COMPILED BY | APPROVED BY
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M. (a)

AND

THE HON'BLE SHRI B.S. JAI PARMEGHVAR:
(M) (J)

Dated: 2-9-97

ORDER/JUDGEMENT

J/O

M.A.R.A./G.A. NO.

in

G.A. NO. 1091/97

Admitted and Interim Directions ✓
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

